100

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.286 OF 2002 IN O.A. No.1634 OF 2001

New Delhi, this the 26th day of August 2002

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J) HON'BLE SHRI M.P. SINGH, MEMBER (A)

R.N. Goel,
Asstt. Provident Fund commissioner (Retd.)
S/o Shri Rati Ram Goel,
R/o T-35A, Khirki Extn.,
Malviya Nagar,
New DelhiPetitioner
(By Advocate : Shri Ashwani Bhardwaj, proxy counsel for Shri Shyam Babu)

VERSUS

- Mr. P.D. Shenoy,
 Secretary,
 Ministry of Labour,
 Shram Shakti Bhavan,
 New Delhi.
- 2. Mr. Ajay Singh
 Central Provident Fund Commissioner
 Employee Provident Fund Organisation,
 Bhavishya Nidhi Bhavan,
 14, Bhikaji Cama Place,
 New Delhi.
- 3. Shri S.L. Srivastava
 Office of Regional Provident Fund Commissioner,
 Bhavishya Nidhi Bhawan,
 Sector 15, Faridabad,
 (Haryana)

....Respondents

(By Advocate : Shri M.M. Sudan)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J):

In view of the Hon'ble Delhi High Court's order dated 23.7.2002 submitted by the learned senior counsel for respondents, CP 286 of 2002 is disposed leaving it upon to the petitioner to proceed in the

matter, if so advised, in accordance with law. Notices issued to the alleged contemnors are discharged.

(M.P. Singh) Member (A) (Smt. Lakshmi Swaminathan) Vice Chairman (J)

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